BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name of the Company	Sushil Kumar Ganeriwal -Versus- Bengal Brahmaputra Bu		
Under Section	397/398		
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. RATNANK	O BANERTEE,	Si Adu)	
2. SWAPNA	CHOUBEY, R	Stade !)	(amiel 10)
1. CS. SANIA	KONAK GUP	ercs)	
2.CS. ROHET	KOMAR KES	HRE PETITIONE	. R. Rohit K
	Ld. Counsel for the petit	ioner and the respondents are	present. 13/10
	List on 17/10/2017.		
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Sel

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)